



2026:AHC:35790

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 2373 of 2026

Rakesh Kumar Dubey

.....Petitioner(s)

Versus

State Of U.P. And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Anshu Chaudhary, Shyam Sunder Mishra
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Learned counsel for the writ petitioner seeks to withdraw the present writ petition, wherein prayer is to a) Issue a writ, order or direction in the nature of certiorari to quash the order impugned dated 20.1.2026 passed by Sub Divisional Magistrate Aurai, District Bhadohi (Annexure No. 10 to the writ petition); (b) Issue a writ, order or direction in the nature of mandamus directing the respondent no. 4 to appoint the petitioner as Seasonal Collection Peon, Tehsil Aurai, District Bhadohi on the vacant post of Seasonal Collection Peon existing so that justice be done; (c) Issue any other suitable writ, order or direction which this Hon'ble Court may deem fit and proper in the facts and circumstances of the case; (d) Award the costs of the petition to the petitioner, due to inherent technical defect with liberty to file fresh.

2. Learned Standing Counsel has no objection to the same.

3. The present petition is dismissed as withdrawn with liberty as aforesaid.

(Vikas Budhwar, J.)

February 18, 2026

Rajesh